

[Print](#)**Defective Case Register from 2026-06-11 to 2026-06-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/17234/2026	KSHIROD KUMAR ROUT	2026-06-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop
2	D-CRLMC/17258/2026	SOUBHAGYA SWAIN	2026-06-11	i) Name of the petitioner signed in affidavit does not tally with petition and v. nama
3	D-CRLMC/17389/2026	SURYAKANTA DWIBEDI	2026-06-11	i) Name and address of petitioner wrongly mention in declaration.ii) Signature of the petitioner in v. nama does not tally with synopsis, Index, Date chart and petition.
4	D-ABLAPL/17380/2026	BIRAJA PRASAD MOHANTY	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop.
5	D-CRLA/14726/2026	PRASANTA KUMAR NANDA	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/25180/2026	RAKESH KUMAR SARANGI	2026-06-11	Petition not correctly addressed to Honorable Court
7	D-WP(C)/26191/2026	TUSHAR KANTA NAYAK	2026-06-11	Index page marking not proper.
8	D-WP(C)/26130/2026	UPASIKA SAMANTARAY	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 and 18 not neat
9	D-WP(C)/26195/2026	DILLIP KUMAR RAY	2026-06-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of letter vide annex-3 not tally with index.Serial no-4 affidavit in the I.A not correctly mentioned
10	D-WP(C)/26133/2026	UPASIKA SAMANTARAY	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 16 18 and 19 not neat
11	D-WP(C)/25131/2026	BIBHUTI BHUSAN SWAIN	2026-06-11	Put up SR after page marked index.
12	D-WP(C)/26210/2026	SURYAKANTA DWIBEDI	2026-06-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
13	D-WP(C)/26337/2026	TUSAR KANTI PRAHARAJ	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Petitioner no.2 not signed in V.Nama.
14	D-WP(C)/25741/2026	SASWATI MOHAPATRA	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat
15	D-WP(C)/26391/2026	KAPILA CHARAN NAYAK	2026-06-11	Rs.50 and Rs.10 not paid in V.Nama.
16	D-WP(C)/24692/2026	RAMAKANTA SARANGI	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 34 not neat.
17	D-WP(C)/26257/2026	RABINDRA NATH PRUSTY	2026-06-11	1. in Annexure-3, notice date wrongly furnished in Index
18	D-WP(C)/24258/2026	SHASHANKA SHEKHAR PATRA	2026-06-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-WP(C)/24257/2026	SHASHANKA SHEKHAR PATRA	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 and 27 not neat.
20	D-CRLREV/17309/2026	HRUDANANDA MOHAPATRA	2026-06-11	Authentication fee Rs 7. 70/ - not paid on C. copy of Annex-10. 1. CRLMC mentioned instead of CRLREV an affidavit and entire I.A. petition.
21	D-ABLAPL/17262/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In affidavit and declaration name of the petitioner wrongly furnished
22	D-CRLREV/14314/2026	PRABHAT KUMAR DAS	2026-06-11	Period of Delay 3645 days, Limitation petition not filed. Put up for SR after filing the Consolidated petition and change to CRLREV instead of CRLMC .2 CRLMC mentioned instead of CRLREV in in I.A
23	D-CRLMA/17003/2026	SATYABRATA DASH	2026-06-11	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Address of informant in para no. 2 be deleted. ii) Para no. wrongly mention in declaration.
24	D-WPCRL/17725/2026	SATYA NARAYAN MISHRA 4	2026-06-11	1.In page no-2 Title of Husband not mentioned in Cause Title. 2 . Page no- 13 not legible .3 Detail name of petitioner not furnished in LTI of deponent in affidavit and also V. nama
25	D-RPFAM/26445/2026	DIPTI RANJAN MOHAPATRA	2026-06-11	Period of Delay 86 days.
26	D-TRP(C)/22961/2026	JYOTIRMAYA SAHOO	2026-06-11	Page No. Not correctly furnished.

				31-As per standing order the details of victim/informant shall not be mentioned in the petition.
27	D-CRLMC/17515/2026	DEBASISH PATNAIK	2026-06-11	1. Name of the victim / informant and Relatives redacting from the petition and Annexure. 2. Name of the victim / Informant and Relatives need not be disclosed in connection with Annexure and kept in closed cover. 3. Redacted xerox copy of Annexure to be filed.
28	D-ABLAPL/17549/2026	RAKESH KUMAR SARANGI	2026-06-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
29	D-CMP/25501/2026	JATINDRA KUMAR MOHAPATRA	2026-06-11	3-AUTHENTICATION FEE IS DEFICIENT.
30	D-BLAPL/17292/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-11	Code No. Not furnished.
31	D-ABLAPL/17371/2026	JYOTIRMAYA SAHOO	2026-06-11	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
32	D-ABLAPL/17246/2026	ASIT KUMAR JENA	2026-06-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-CRLMC/16901/2026	KARUNAKAR GAYA	2026-06-11	1. Date of order not correctly furnished Sl. no.4 in Index.
34	D-CRLMC/17446/2026	ARIJEET MISHRA	2026-06-11	Put Up SR after redacting the name of Informant / victim / relative from petition and all annexures.
35	D-CRLMC/15710/2026	SUDEEP KUMAR SARANGI	2026-06-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-CMP/26197/2026	RABI NARAYAN BEHERA	2026-06-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
37	D-WP(C)/24420/2026	BIJAY KUMAR MISHRA	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not legible.
38	D-CMAPL/26482/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-06-11	Put up for SR after filing of c. copy of impugned order.
39	D-WP(C)/24780/2026	BRAHMANANDA TRIPATHY	2026-06-11	1.Page 19 not available.2.Date of execution not furnished in V.Nama.
40	D-WP(C)/24410/2026	PRADIPTA KUMAR DAS	2026-06-11	14-NOT PROPERLY INDEXED. Not properly page marked
41	D-BLAPL/14924/2026	BIPLABA P.B. BAHALI	2026-06-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i)Name and detail address of the informant be redacted from, top of the Page 26 27 28 29 30 and 31.iii) Page nos 36 to 41 not neat xerox copy.iv) Redacted copy of annexure to be filed. iv) For further S. Petition not correctly addressed to Honorable CourtR. after removal of defect.
42	D-CMP/26426/2026	BISWARANJAN DALAI	2026-06-11	3-AUTHENTICATION FEE IS DEFICIENT. Date of order at Page No-1 be corrected.
43	D-RVWPET/23283/2026	ARIJEET MISHRA	2026-06-11	Payable of court fee wrongly mention in cause title.
44	D-CMP/26261/2026	SOUBHAGYA KUMAR DASH	2026-06-11	3-AUTHENTICATION FEE IS DEFICIENT.
45	D-CMP/26305/2026	SHAMBHU CHARAN NATH SHARMA	2026-06-11	O.Ps No-5(a) to 5(c) and 7(a) to7(d) being PLRs not yet substituted in the Trial Court
46	D-CMP/26371/2026	MANASH RANJAN BAUG	2026-06-11	3-AUTHENTICATION FEE IS DEFICIENT.
47	D-CMP/26319/2026	SATRUGHNA DASH (A)	2026-06-11	Defect regarding Nomenclature
48	D-WP(C)/25230/2026	DEEPAK KU SAHOO	2026-06-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
49	D-CMP/26321/2026	SANDIPANI NAYAK	2026-06-11	Petitioner no-3 and O.Ps No-1 to 5 not made Parties in the Trial Court.
50	D-WP(C)/24872/2026	PRAVAT KUMAR DAS	2026-06-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-WP(C)/26129/2026	UPASIKA SAMANTARAY	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 18 not neat
52	D-WP(C)/26126/2026	UPASIKA SAMANTARAY	2026-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 and 17 not neat.
53	D-ABLAPL/17244/2026	ASIT KUMAR JENA	2026-06-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. G.R number not mentioned in the synopsis.
54	D-ABLAPL/17242/2026	SABYASACHI MISHRA	2026-06-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
55	D-WP(C)/26201/2026	SURYAKANTA DWIBEDI	2026-06-11	1. H.C B.A M.W S Rs 50/- to be paid in V. nama
56	D-WP(C)/24632/2026	BIBHUTI BHUSAN MISHRA-2	2026-06-11	1. Copy of complaint dated not correctly furnished Sl. no.15 in Index.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 11-06-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
